

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.4723/2003

(From the judgement and order dated 19/08/2002 in WP 3614/02  
of The HIGH COURT OF BOMBAY)

D.M. MARGE & ORS.

Petitioner (s)

VERSUS

EXECUTIVE ENGINEER, SILVASSA & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 27/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)

For Respondent (s)

Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following  
O R D E R